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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.07.2025

NOTICE

Please take notice that the following matter listed in the Court – IV on 24.07.2025 was not taken up. The next date of hearing in the matter is 03.09.2025.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	New Okhla Industrial Development	Abdhesh K.	Abhishek Anand
	(Ins) No. 1107 of	Authority	Chaudhary	Mohak Sharma
	2023 & I.A. No.	Vs.		Sajal Jain-R1
	3820, 3832, 3833	Anand Sonbhadra & Ors.		
	of 2023 & 4002			
	of 2025			
	(With Defects)			
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar